



**Central Administrative Tribunal
Principal Bench**

OA No.816/2020
MA No.1038/2020

New Delhi, this the 20th day of July, 2020

(Through Video Conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R.N.Singh, Member (J)**

Pritam Dahiya
Appraiser, Group 'B' Gazetted
Aged about 38 years
S/o Shri Partap Singh
R/o Flat No.109, Block 5
Erose Garden, Faridabad
Haryana.Applicant

(By Advocate :Shri Janak Raj Rana)

Versus

1. Union of India
Through its Revenue Secretary
Ministry of Finance
Department of Revenue
North Block, New Delhi.
2. The Chairman
CBIC (Department of Revenue)
North Block
New Delhi.
3. The Chief Commissioner of Customs (DZ)
New Custom House, Near IGI Airport
New Delhi.
4. The Chief Commissioner Customs
Chennai (VIII) Commissionerate
Customs House, 60 Raja Salai
Chennai.
5. The Principal Commissioner Customs
Chennai (VIII) Commissionerate
Customs House, 60 Raja Salai
Chennai.Respondents

(By Advocate :Shri M.S. Reen)

**Order (ORAL)****By Hon'ble Mr. R.N. Singh, Member (J)**

Learned counsel for the applicant submits that in view of the subsequent orders Dt 23.6.2020 passed by the respondents, the present OA has become infructuous. Accordingly he seeks permission to withdraw the OA.

2. Permission is granted. The OA is dismissed as withdrawn.

(R.N.Singh)
Member (J)

(Pradeep Kumar)
Member (A)

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